

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3680
TO BE ANSWERED ON 13TH MARCH, 2026**

ALLOCATION OF FUNDS UNDER NHM

3680. SHRI KALIPADA SAREN KHERWAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the amount of funds allocated, released and utilised under the National Health Mission (NHM) during the last five years, State/UT-wise and year-wise; and
- (b) the details of the pending dues under the National Health Mission during the last five years, State/UT-wise and year-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SHRI PRATAPRAO JADHAV)**

(a) to (b): With the objective of attainment of universal access to equitable, affordable and quality health care services, the Ministry of Health & Family Welfare (MoHFW) is implementing National Health Mission (NHM). Government provides technical and financial support to the States/UTs for improvement in health infrastructure, availability of adequate human resources to health facilities, to improve availability and accessibility to quality health care especially for the underserved and marginalized groups. The details of State/UT-wise Central Release and Expenditure under the National Health Mission (NHM) from F.Y. 2020-21 to F.Y. 2024-25 is at Annexure.

Further, Public Health, is a State subject hence the primary responsibility of providing basic health services to all citizens of the country lies with the respective States/UTs Government. The proposals from State/UT Governments are received in the form of Programme Implementation Plans (PIPs) under NHM and Government of India provides approval for the proposals in the form of Record of Proceedings (RoPs) as per norms & available resources.

Release of funds under NHM is subject to compliance by States/UTs of the guidelines prescribed in this regard by Department of Expenditure, Ministry of Finance.

Annexure

State/UT-wise Central Release & Expenditure under National Health Mission for the FY 2020-21 to FY 2024-25

Rs. In Crore

| S. No. | Name of the State/UT | 2020-21 | | 2021-22 | | 2022-23 | | 2023-24 | | 2024-25 | |
|--------|--------------------------------------|-----------------|-------------|-----------------|-------------|-----------------|-------------|-----------------|-------------|-----------------|-------------|
| | | Central Release | Expenditure |
| 1 | Andaman and Nicobar Islands | 36.91 | 42.68 | 43.68 | 31.20 | 45.26 | 42.28 | 37.84 | 40.71 | 49.99 | 44.41 |
| 2 | Andhra Pradesh | 1,097.81 | 2,385.48 | 1,199.37 | 2,448.67 | 1,489.45 | 1,914.34 | 1,096.01 | 2,833.44 | 1,319.61 | 2,439.82 |
| 3 | Arunachal Pradesh | 243.04 | 209.06 | 188.53 | 248.51 | 233.82 | 424.78 | 404.55 | 399.44 | 388.86 | 472.93 |
| 4 | Assam | 1,807.48 | 1,846.86 | 1,955.93 | 2,194.36 | 1,981.83 | 2,307.00 | 2,257.06 | 2,626.87 | 2,076.25 | 2,607.54 |
| 5 | Bihar | 1,814.63 | 2,415.34 | 1,748.76 | 1,905.35 | 1,586.57 | 3,717.81 | 2,032.95 | 4,010.97 | 2,367.18 | 4,466.31 |
| 6 | Chandigarh | 22.21 | 19.52 | 17.47 | 26.86 | 38.09 | 26.98 | 30.58 | 31.85 | 43.43 | 37.29 |
| 7 | Chattisgarh | 979.41 | 1,521.30 | 969.61 | 1,833.45 | 1,195.08 | 2,152.45 | 875.80 | 1,743.79 | 969.11 | 1,784.09 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 36.39 | 35.74 | 38.59 | 45.02 | 58.28 | 41.61 | 39.92 | 41.96 | 40.96 | 40.47 |
| 9 | Delhi | 125.73 | 210.83 | 127.37 | 237.79 | 35.15 | 298.11 | 150.54 | 338.41 | 240.39 | 365.44 |
| 10 | Goa | 34.81 | 67.43 | 26.01 | 60.56 | 55.42 | 84.64 | 48.97 | 84.53 | 55.06 | 95.17 |
| 11 | Gujarat | 1,005.66 | 1,894.46 | 1,094.48 | 1,835.81 | 1,120.06 | 2,292.35 | 1,506.96 | 4,040.00 | 1,324.86 | 3,198.15 |
| 12 | Haryana | 531.50 | 829.12 | 577.07 | 879.91 | 681.21 | 1,185.43 | 524.01 | 1,221.41 | 562.49 | 1,127.06 |
| 13 | Himachal Pradesh | 441.94 | 425.58 | 555.09 | 525.09 | 494.65 | 567.83 | 470.36 | 629.76 | 523.70 | 654.52 |
| 14 | Jammu & Kashmir | 667.46 | 657.53 | 459.10 | 779.61 | 651.52 | 917.02 | 805.22 | 956.95 | 1,040.76 | 1,110.30 |
| 15 | Jharkhand | 602.80 | 999.71 | 640.18 | 1,176.55 | 810.30 | 1,495.17 | 958.06 | 1,992.91 | 964.31 | 1,986.59 |
| 16 | Karnataka | 1,232.19 | 2,320.37 | 1,274.71 | 2,200.92 | 1,246.67 | 2,376.94 | 1,187.60 | 2,741.98 | 1,295.81 | 2,478.23 |
| 17 | Kerala | 788.22 | 1,457.75 | 771.47 | 1,230.96 | 1,036.76 | 1,592.96 | 189.15 | 1,246.25 | 1,351.78 | 1,422.88 |
| 18 | Ladakh | 91.89 | 38.56 | 44.79 | 62.81 | 94.95 | 109.67 | 120.44 | 119.67 | 135.98 | 150.50 |
| 19 | Lakshadweep | 7.11 | 6.99 | 8.41 | 7.26 | 9.97 | 9.29 | 3.79 | 7.10 | 9.68 | 10.00 |
| 20 | Madhya Pradesh | 2,377.14 | 3,397.82 | 2,295.66 | 3,714.92 | 2,582.10 | 4,489.15 | 2,545.68 | 5,202.61 | 2,430.91 | 5,225.77 |

| | | | | | | | | | | | |
|----|---------------|----------|----------|----------|----------|----------|----------|----------|-----------|----------|-----------|
| 21 | Maharashtra | 1,833.59 | 3,503.62 | 1,769.67 | 4,227.31 | 2,187.13 | 4,501.75 | 2,729.30 | 5,001.70 | 2,417.95 | 4,364.86 |
| 22 | Manipur | 189.49 | 112.79 | 95.59 | 154.09 | 61.40 | 214.69 | 169.12 | 159.32 | 279.16 | 295.79 |
| 23 | Meghalaya | 202.63 | 213.36 | 282.46 | 227.08 | 261.56 | 319.08 | 261.39 | 305.83 | 297.95 | 393.01 |
| 24 | Mizoram | 143.73 | 131.36 | 93.82 | 153.16 | 111.82 | 135.33 | 134.42 | 179.84 | 159.96 | 174.67 |
| 25 | Nagaland | 188.21 | 159.72 | 126.66 | 192.16 | 91.38 | 161.93 | 184.84 | 196.69 | 204.47 | 243.60 |
| 26 | Odisha | 1,617.63 | 2,347.24 | 1,263.07 | 2,587.72 | 1,284.69 | 3,402.50 | 1,901.77 | 3,356.68 | 1,916.79 | 3,585.01 |
| 27 | Puducherry | 25.55 | 47.32 | 21.33 | 46.36 | 20.73 | 48.51 | 30.80 | 45.74 | 26.27 | 49.27 |
| 28 | Punjab | 568.14 | 908.98 | 349.21 | 918.96 | 448.89 | 1,054.39 | 91.49 | 1,428.94 | 878.21 | 1,027.72 |
| 29 | Rajasthan | 2,000.58 | 2,943.21 | 1,924.95 | 3,230.01 | 1,460.80 | 3,726.21 | 2,785.46 | 4,350.63 | 2,398.62 | 4,772.33 |
| 30 | Sikkim | 70.13 | 52.06 | 51.86 | 46.06 | 73.30 | 88.69 | 68.17 | 75.77 | 81.67 | 89.59 |
| 31 | Tamil Nadu | 1,522.71 | 2,172.33 | 1,631.91 | 3,039.39 | 1,652.24 | 3,191.84 | 1,996.06 | 3,104.16 | 1,742.67 | 3,461.74 |
| 32 | Telangana | 671.88 | 1,354.93 | 725.67 | 1,556.65 | 683.77 | 2,062.93 | 564.93 | 1,288.75 | 1,110.43 | 1,872.42 |
| 33 | Tripura | 225.91 | 249.74 | 217.95 | 237.24 | 231.90 | 287.20 | 264.31 | 309.62 | 268.67 | 279.35 |
| 34 | Uttar Pradesh | 3,772.95 | 7,080.45 | 3,235.46 | 6,210.20 | 5,133.59 | 8,828.29 | 4,928.14 | 10,572.60 | 5,853.43 | 10,377.16 |
| 35 | Uttarakhand | 583.25 | 503.53 | 553.47 | 606.07 | 505.01 | 647.13 | 711.33 | 709.79 | 604.05 | 760.15 |
| 36 | West Bengal | 1,895.01 | 2,598.62 | 1,654.26 | 2,229.46 | 1,252.32 | 3,509.86 | 890.42 | 3,641.98 | 688.44 | 3,583.07 |

Note:

- 1) The above releases relate to Central Govt. Grants & do not include State share contribution.
- 2) Expenditure includes expenditure against Central Release, State release & unspent balances at the beginning of the year. Expenditure is as per FMRs submitted by States/UTs and is provisional.
